

(c) The outstanding advances by all Scheduled Commercial Banks to Agriculture, Small Scale Industries and other sectors in Punjab for the years ending December 1984-88 is as under:—

	<i>Dec. '84</i>	<i>Dec. '85</i>	<i>Dec. '86</i>	<i>Dec. '87</i>	<i>Dec. '88</i>
Agriculture	607.48	672.51	761.98	882.08	950.53
Small Scale Industries	409.37	495.15	613.59	713.53	838.32
All Others	168.44	184.93	222.34	256.45	312.39
<b>TOTAL</b>	<b>1185.29</b>	<b>1352.59</b>	<b>1597.91</b>	<b>1852.06</b>	<b>2101.24</b>

(d) The information regarding per capita saving/credit and Punjab's rating in that regard is being collected and would be laid on the Table of the House to the extent possible.

#### **Sword of Tipu Sultan**

4960. SHRI P. M. SAYEED: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether enquiries have been received from the public regarding mention of the serial "Sword of Tipu Sultan" being a fiction each time before the serial is telecast;

(b) if so, the reaction of Government thereto;

(c) the reasons for not making any such mention before telecast of other serials which have historical background; and

(d) whether there is any laid down criteria for making assessment of a serial being a fiction and if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMEN-TARY AFFAIRS (SHRI P. UPEN-DRA): (a) Yes, Sir.

(b) and (c) The decision to insert the caption indicating that the TV serial was based on fiction was taken in the light of the controversy regarding the serial.

(d) No specific criteria have been laid down for the purpose and each case is decided on its own merits.

#### **Implementation of Loan Waiver Scheme**

4961. SHRI MADHAVRAO SCINDIA: Will the Minister of FINANCE be pleased to state:

(a) the State Governments and Union Territory Administrations which have initiated action and issued necessary orders for implementation of the loan waiver scheme, till August 15, 1990; and

(b) whether any of the State Governments particularly Madhya Pradesh Government have indefinitely postponed the much publicised loan waiver plan, if so, the reasons assigned for such postponement?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) Government of India have formulated the Agricultural and Rural Debt Relief (ARDR) Scheme, 1990 for providing debt relief to farmers, landless cultivators, artisans and weavers, upto Rs. 10,000 by public sector banks and regional rural banks. In so far as the banks in cooperative sector are concerned State Governments have been requested to frame a scheme on similar pattern. Thirteen State Governments namely Punjab, Uttar Pradesh, West Bengal, Tamil Nadu, Rajasthan, Orissa, Gujarat, Maharashtra, Madhya Pradesh, Bihar, Haryana, Himachal Pradesh and Assam have prepared their schemes for waiving of the dues of cooperative banks. In all these States including Madhya Pradesh, the schemes are in various stages of implementation.